

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-960/ND/2018**

**Under Section : 9 of IBC Code, 2016.**

**In the matter of:**

M/s. BSA knitting Pvt. Ltd.

.....**Applicant**

Vs.

M/s. Relcom Technology Pvt. Ltd.

.....**Respondent**

**Order delivered on 13.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Chetan Tripathi, Proxy counsel

For the Respondent : -

**ORDER**

Proxy-counsel appears and states main counsel appearing in the matter is busy before the Hon'ble Delhi High Court. At request, adjourned to 14.09.2018.

— SID —

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**